

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:558

ANSWERED ON:04.05.2010

IMPORT OF PULSES

Dhruvanarayana Shri R. ;Ramshankar Dr.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantum and price of pulses imported by the Government agencies alongwith the subsidy given to these agencies for the purpose during each of the last three years and the current year, agency-wise;
- (b) whether the said pulses were sold to big traders;
- (c) if so, the details thereof indicating the quantum and price of pulses sold to the traders during the said period; and
- (d) the profits earned by the said agencies from such deals during the said period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.558 FOR 04.05.2010 REGARDING IMPORT OF PULSES.

(a): The quantity and price of pulses imported by the designated 4 agencies viz. MMTC, STC, PEC and NAFED during each of the last three years and the current year is given in the Annexure I. The subsidy given to the 4 agencies under 15% reimbursement subsidy scheme for import of pulses during the last three years and current year is given in Annexure II.

(b): The imported pulses were sold by the four designated agencies viz. MMTC, STC, PEC and NAFED either in the open market through their internal procedures or sold to the State Governments for distribution through PDS.

(c) & (d): In view of the above does not arise.